

**SUPREME COURT OF INDIA**  
**Admn Materials Branch**

**Ref.:** AI Solutions/2023/SCI

**Date:** 13.01.2024

**NOTICE**

1. This Notice is issued with reference to the request for proposal (RFP) titled “*Design, Development, and Implementation of Artificial Intelligence (AI) Solution, Tools for Transcribing Arguments and Court Proceedings at Supreme Court of India*” dated 23.05.2023.
2. It is notified that the Technical Evaluation Committee has adjudged the following bidders to be “technically qualified”:

<b>Sl. No.</b>	<b>Name of Bidders</b>
1	M/s TCG Digital Solutions Pvt. Ltd
2	M/s Teres (Nomology Technology Pvt. Ltd.)
3	M/s Webnyay Pvt. Ltd.
4	M/s Jupitice Justice Technologies Pvt. Ltd.
5	M/s Tagbin Services Pvt. Ltd.

3. Accordingly, the Competent Authority has scheduled the opening of the Financial Bids of the aforementioned technically qualified bidders on **17<sup>th</sup> January, 2024 (Wednesday) at 11:00 AM in the Registry.**
4. If you or your authorized representative wish to physically attend the opening of the said financial bids, you may create photo entry pass by using the following weblink <https://suswagam.sci.gov.in/public/Index.aspx> with the request **for authorization by Mr. Sanjeev Kumar Sinha, Branch Officer (Admn. Materials)** on **Suswagam** portal.

Sd/-

Additional Registrar (AM)

011-23115864